

OFFICE ORDER

The resignation tendered by **Shri Ashish Kumar** from the post of Clerk, which he is holding in this Registry temporarily is hereby accepted with immediate effect.

BY ORDER

REGISTRAR GENERAL

32724-30

Endst.No.HHC/Admn.2(21)/82-IV- Dated December 8, 2015

Copy forwarded to:-

1. The Deputy Registrar-cum-Special Private Secretary to the Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla.
2. The Accountant General(Audit), Himachal Pradesh, Shimla - 171003.
3. The Accountant Genral(A&E), Himachal Pradesh, Shimla - 171003.
4. All the Addl. Registrars/ Deputy Registrars/ Assistant Registrars/Secretaries, High Court of Himachal Pradesh, Shimla.
5. The Secretaries/Private Secretaries/ PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Rules)/Registrar (Judicial)/ Registrar (Administration)/ Registrar (Establishment) & CPC, High Court of Himachal Pradesh, Shimla.
6. The Scientific Officer, NIC, H.P., High Court, Shimla. He is directed to upload the above Notification on the High Court Website today itself.
7. Shri Ashish Kumar, Clerk, High Court of Himachal Pradesh, Shimla w.r.t. to his letter of resignation dated 07.12.2015.


REGISTRAR GENERAL